CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DESTRUCTION OF RECORD RULES,1990)

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	E.P/M.A.No91.1.200.5
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1. Orders Sheet.	rodorykutpg-1
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3. Judgment & Order dtd	Received from H.C/Supreme Court
J. Judgmond J.	1 /to.24
3. Judgment & Older dia	Pg
4. O.A	Pa 1to7
5. E.P/M.P	
6. R.A/C.P	Pgtoto.
6. R.A/C.P	
7. W.S	Pgtoto
7. W.S	to
8. Rejoinder	Pgtoto
	Pgto
9. Reply	1
10. Any other Papers	Pgto
10. Any other Papers	
11. Memo of Appearance	
12. Additional Affidavit	
13. Written Arguments	
14. Amendement Reply by Responde	ents
15. Amendment Reply filed by the A	pplicant
16. Counter Reply	

MP-132/2005-Pg-1 to-5

SECTION OFFICER (Judl.)

F, Claim In O (SEE RULE 42 CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH

O R	DERSH	
original Application No.	88	/2005
Misc. Petition No.		ട്ടെ എന്നുമായുന്നുള്ള ജോട്ടെ അവളയുള്ള വഴ്ചുള്ള ആ ആലോള നട്ടെ ആവുള്ള വര് വാന്നാര് വരുന്നുള്ള വിവര് എന്നുമായു
Contempt Petition No.		
Review Application No.		
Applicant(s) \mathcal{C} Respondents \mathcal{C}	i Rup.	ek Das
Respondents $\mathcal{U} \cdot \mathcal{C}$	1.2.028	
Advocate(s) for the Appliac	Ja	R. Maga Baroh A.D. Chauddury. Ailway Counsel:
Advocatess) for the Respon		
Notes of the Registry	Date	Order of the Trans.
	05.04.2005	Present : The Hon'ble Mr. Justice G. Sivarajan, Vice-Chairman
is application is in form		Having heard Mrs. M. Borah, learned
is filed/210 Gr 180202 deposited vide 28/3003		counsel for the applicant and Mr. J.L. Sarkar,
No.		learned counsel for the Respondents, I am of
Dated		the view that this application can be disposed
Soll- 1/eDy. Registrar		of at the admission stage itself.
		The grievance of the applicant is that

hat though the physical efficiency test and 1500 meter walk was fixed on 19.01.2005, the 1500 meter run was adjourned to 20.01.2005 on which date the applicant was ill. The applicant, it is stated, made a representation supported by medical certificates on 24.01.2005 (Annexure -E) and requested for an opportunity to appear him in the 1500 meter run test. It is also stated that the applicant sent further representation on 29.03.2005 (Annexure - F) to the 4th Respondent.

Learned counsel for the applicant submits that inspite of submitting the representations (Annexures – E & F), there is no response from the respondents and that the Respondents are taking hasty steps for finalizing the selection. Counsel also submits that he succeeded in the written examination as well as in the physical test conducted on 19.01.2005.

I have also heard Mr. J.L. Sarkar, learned counsel for the Respondents. Counsel for the Respondents submits that if the applicant had submitted representations (Annexure – E & F), certainly, it is a matter for the respondents to consider the same and pass appropriate order. Counsel for the Respondents further submits that it is not known as to whether the selection is finalized or not.

Considering the aforesaid circumstances, if the selection process and finalisation of the selection is not over, the Respondents will do well to consider the applicant's representations (Annexures – E & F) and pass appropriate order thereon within a period of two weeks from the date of receipt of copy of this order and communicate the same immediately thereafter to the applicant.

The application is disposed of as above.

Issue urgent copy to the counsel for the parties.

Vice-Chairman

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH AT GUWAHATI.

ORIGINAL APPLICATION NO. 35 / 2005.

क्रेन्द्रीय प्रशासनिक अधिकरण Contral Administrative Tribunal

-3 4APR2005

पुणाहाशीः सामगेठ Gunerhati Bench

20-1-2005.

Shri Rupak Das, Applicant

Union Of India & ors..... Respondents

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SYNOPSIS OF THE CASE.

The Applicant, an unemployed Engineering Diploma holder, is a candidate for recruitment of Trackman in the Railway Department. He applied vide 'Annexure-B' in response to the advertisement ('Annexure-A') for filling up 546 No.s of posts of Trackman through a special Recruitment Drive for Scheduled caste and Scheduled Tribe candidates. The Applicant opted his candidature for 144 No.s of vacancies of Trackman in Lumding Division. The scheme of recruitment comprises written examination and Physical efficiency test.

In the written test held the Applicant came out successful (vide result sheet at Annexure-D) uner Roll.

No. 21708766. On 19-1-2005 the date scheduled for physical efficiency test " of lifting and carrying 35 kg of weight for a distance of 100 meters in 2 minutes in one chance without putting the weight down " as was required in the advertisement the Applicant appeared and passed the said test successfully. This test was under norm-1. On the same date he was also to appear in the Physical efficiency test under norm-2 which was circulated on 16-12-04 (vide Annexure -C) by the recruitment authority requiring a 1500 meter running test in 7 minutes in one chance. But on the very date when the Applicant was to report for the second test the Respondent authorities postponed the said test to

Unfortunately the Applicant could not appear and clear the second test on 20-1-2005 as he was sick and had to undergo treatment at Lumding. The Applicant was sick since some days back as certified by Rly Doctor at Central Hospital Maligaon. His Appeal to the Chief Personnel Officer, N.F. Rly Maligaon, for a chance to appear in the second test on medical ground and to Sr. D.P.O. Lumding are still pending while the selection process is fast going to be over. (Annexure E& F).

Being aggrieved by this injustice the Applicant has approached before this Hon'ble Tribunal and prays for redressal of his grievances.

জন্ম নাম্বিক জড়িছাল Central Administrative Tribunal

→ 4APR2005

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH AT GUWAHATI

ORIGINAL APPLICATION NO. 88 /2005.

Shri Rupak Das, Applicant

- Versus
Union of India & Ors. Respondents

INDEX OF PAPERS

SL.NO.	NATURE OF PAPERS	PAGE NO.
1.	Original Application	1-9
2.	VERIFICATION	10
3.	ANNEXURE - A	11
4.	ANNEXURE - B	12-14
5.	ANNEXURE - C	15
6.	ANNEXURE - D	16
7,	ANNEXURE - E	17-20.
8.	ANNEXURE - F	21-25.

Filed by

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An Application under Section 19 of the Administrative Tribunals Act, 1985

Original Application No. of 2005.

Shri Rupak Das Applicant

- Vs -

Union of India & Ors. Respondents.

I. Particulars of the Applicant:

Shri Rupak Das

S/o Shri Hirendra Kumar Das

Resident of Rly.Qr.No.92/A,

East Gotanagar, Maligaon,

Guwahati - 781011.

II. Particulars of the Respondents:

1. Union of India

Represented by Ministry of Railways,
through its Secretary, New Delhi.

- 2. North East Frontier Railway, Through its General Manager, at Maligaon, Guwahati-781011.
- 3. Chief Personnel Officer,
 North East Frontier Railway
 at Maligaon, Guwahati-781011.
- 4. Senior Personnel Officer/
 Recruitment,
 North East Frontier Railway at
 Maligaon, Guwahati-781011.

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- III. Particulars of the order against which the Application
 is made :
 - (1) Annexure dated 16-12-2004 issued by Senior Personnel Officer/Recruitment, N.F.Rly. as instruction for Physical Efficiency test and verification of Certificates.

The Applicant, an unemployed Engineering Diploma holder and a candidate for recruitment of Trackman in the Railway Department came out successful in the written test and appeared in the physical efficiency test on the scheduled date. He passed the said test under norm 1 successfully but due to postponement by the authority to the next date could not appear in Physical efficiency test under norm 2 on account of sickness. His representation for a second opportunity was denied, depriving him from a fair chance of appointment. The second test under norm 2 was not originally advertised.

IV. The Applicant déclares that the subject matter of the Application is within the jurisdiction of the Hon'ble Tribunal.

V. Limitation:

The Applicant further declares that the present application is within the limitation prescribed under Section 21 of the Administrative Tribunal Act, 1985.

VI. Facts of the Case :

(1) That the Applicant is a Citizen of India and is a permanent resident of Guwahati. He is a diploma holder in Engineering in Mechanical Branch and has been

without employment for the last several years. He belongs to Scheduled Caste.

(2) That the Applicant applied for the post of Trackman in Lumding Division of N.F.Rly.in respense to an open Advertisement published in leading News papers. The advertisement was published as employment Notice No.NFR-2/2001 for category No.1 for filling up 546 Nos. of posts of Trackman and 49 Nos. of posts of Khalasi through a special Recruitment Drive for Scheduled Caste and Scheduled Tribe candidates.

A copy of this Advertisement under Employment Notice No.NFR-2/2001
Category 01 is annexed hereto and marked as "Annexure - A "

(3) That the Advertisement (Annexure - A) contains all impoftant particulars regarding the Recruitment of Trackman and Khalasi and provides for a format of application which was duly filled up and signed by the Applicant and was submitted to Divisional Railway Manager/Personnel, Lumding Division of North East Frontier Railway. The Applicant opted to offer his candidature for 144 nos. of vacancies of Trackman available in Lumding Division.

A copy of this Application dated 9-11-2001 is annexed hereto and marked as "Annexure - B".

contd. 4/P.

- (4) That the Applicant applied for the post of Trackman believing that the scheme for Recruitment under the Employment notice No.NFR-2/2001 category No.01 is the only and the one scheme in which he shall have to qualify in the selection for the post of Trackman.
- (5) That the scheme for recruitment as advertised provides inter-alia that the recruitment process shall be in three stages viz. (i) Objective type written examination (Preliminary test) (ii) Objective type written examination (final test) and (iii) Physical efficiency test.

Further the advertisement prescribed a physical Standard as below:

*The candidates must possess sound bodily health and physical fitness to do hardwork as indicated in job requirement, anywhere and at any time throughout the year. The physical efficiency test may inter-alia, include lifting weight of 40 kg. and ability to run with the weight for a distance of hundred meters within prescribed qualifying time. (Annexure - A).

Further the job requirement stated in the Advertisement is as follows:

"The post of trackman is basically meant for the maintenance of Railway track. The job entails lifting heavy rails and working with spade, sickle beater steel, bar-crow, rake ballast and other P-Way tools for the up-keep of track, Bridges and other track fixtures. The Posting of trackman will be in remote areas of

contd...5/P.

Divisions. The nature of job is arduous and requires a high level of physical fitness for efficient discharge of duties.

maximum norm of the Physical standard and physical efficienty test issued another norm under an exacutive Annexure dated 16-12-2004 issued by Sr.Personnel Officer/Recruitment/N.F.Rly. That at the new norm No.2 a 1500 meter running test in 7 minutes in one chance was included as the phsycal efficiency test.

A copy of the Annexure dtd.

16-12-04 is annexed hereto and marked as "Annexure - C".

(7) That the Applicant with Roll No.21708766 appeared in the written test and came out successful. That he appeared for physical efficiency test of lifting and carrying 35 kg. of weight for a distance of 100 meters in 2 miniutes in one chance without putting the weight down and cleared the test.

The result sheet of the written test published in an open

Advertisement is annexed as

Annexure - "D".

(8) That on 19-1-2005 i.e. the date Scheduled for Physical efficiency test the applicant reported himself and was successful in the test of physical efficiency in norm 1. But when he was to appear in the physical

efficiency test under norm 2 on the same day he was not accommodated alongwith some others and instead the applicant was called on the next day to appear in the said test under norm 2.

- (9) That unfortunately the Applicant could not appear to take the test on the following day (i.e. on e20/01/05) as he was sick and under treatment of Railway Doctor at Lumding. He represented to Chief Personnel Officer, and Sr. D.Ro. Lumding.

 N.F. Rly. for a chance to take the 1500 meter running test under norm 2 to be given to him under the unforeseen circumstances of his sickness. A copy of his application dtd. 24/01/2005 to Chief Personnel Officer, and to Sr. p.P.O.LMG dtd 29.3-2005

 North East Frontiner Railway, alongwith the supporting medical certificates are annexed to this Application

 & placed as "Annexure E" (evil) and "F" respectively.
- (10) That in fact the Applicant was sick since 14-01-05 as certified by Railway Doctor of Central Hospital,
 Maligaon for which he was advised rest. That inspite of his sickness the applicant could clear the Physical efficiency test by his shedr diligence and that he was sure to have passed out the test under norm 2 if it would have been conducted the same day.
- (11) That the Application praying for a chance to take the 1500 meters running test under the norm 2 dtd.

 24-01-2005 to CPO, N.F.Rly. is still pending while the Selection Process is fast going to be over.
- (12) That the Applicant therefore has no alternative than to approach this Hon'ble Tribunal with the Present Application.

VII. Grounds for relief with legal provision:

- (a) For that there is reasonable grounds for the Applicant to take the prescribed physical efficiency test "of lifting weight of 40 kg. and ability to run with the weight for a distance of 100 meters within prescribed qualifying time" as advertised in the employment notice (Annexure A Series) as the Maximum to which the candidates would be put to test. That the 1500 m. running test additionally made a criteria for the physical efficiency test by an executive annexure issued on 16-12-2004 is outside of the prescribed maximum and therefore is irrelevant.
- (b) For that the additional test of 1500 m. running has no nexus in the job description advertised in the employment notice (Annexure A ______) and therefore liable to be declared not required for the selection of trackman under the said Employment Notice.
- (c) For that the Applicant without disputing the validity of the additional test of 1500 m. running, approached the respondent authorities for a fresh chance only to take the 1500 m. tunning test. But the authorities acted without fairness and with malice in sitting over the representation and allowing the selection to run its course in respect of the other candidates.
- (d) For that the authorities have violated the fundamental right of the Applicant under Article 16 and 21 of
 the constitution as the Applicant has been deprived of
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a fair chance of consideration for an appointment in a civil post where it is not impossible for the respondents to allow a second opportunity in view of their inability to hold the test on the scheduled day and in consideration of the Applicant's illness that prevented him in appearing in the test on the day to which it was postponed by the authorities.

(e) For that the Applicant now 33 yrs may cross the eligibility limit of age when the next opportunity for employment will occur in any government Department.

VIII. Details of the remedies exhausted:

That the applicant appealed to CPO/N.F.Rly/Maligaon on 24-01-2005 ("Annexure - D") for a Second chance but this was not disposed of officially, and he was told verbally that nothing could be done in this regard.

IX. Matters not previously filed or pending in any other Couft or Tribunal:-

The Applicant declares that the subject matter(s) of this application is not pending before any Court of Law, any other authority or any other branch of the Hon'ble Tribunal.

X. Relief Sought:

That in the premises aforesaid the Applicant hereby prays that your Lordships may be pleased to call for the records, issue notices on the respondents to show cause as to why the impugned Annexure dtd. 16-12-2004 issued by Senior Personnel Officer, N.F.Rly.shall not be set aside and quashed and upon hearing the parties may be pleased to set aside

contd. 9.

and quash the said Annexure,

or

to direct the respondents to allow him an p opportunity to take the 1500m running test under the norm 2 of Annexure dtd. 16-12-04 in view of the long unemployment of the applicant on the ground of justice, equity and good conscience or pass such further or other order(s) as your Lordships may deem fit and proper under the circumstances of the case.

XI. Interim order if any prayed for :

No interim order is prayed for in this application.

However the Applicant prays for an early hearing of this

Original Application.

XII. Particular of I.P.O.

IPO Number

: 200160202

Date of Issue

: 28/3/05.

To whom payable

: The Registrar CAT/Guwahati.

Payable at

Guwahati.

XIII. Documents :

Detailed particulars of the documents are in-dicated in the Index of this Application.

VERIFICATION

I, Sri Rupak Das, son of Shri Hirendra Kumar Das, aged about 33 years, resident of Railway Otr.No. 92/A, East Gotanagar, Maligaon, Guwahati-11, do hereby declare and verify as under:-

- 1. That I am the applicant of the instant application and as such I am well aware of the facts and circumstances of the case.

And in verification whereof, I sign this verification today dated 0.050 at Guwahati.

Rupoux Dos. Signature

NORTHEAST FRONTIER RAILWAY MALIGAON, GUWAHATI (ASSAM)

Special Recruitment Drive for Scheduled Caste & Scheduled Tribe Candidates

Employment Notice No. NFR-2/2001

Closing Date : 23 Nov. 2001 Applications are invited from the eligible SC and ST candidates for filling up of 595 posts of Trackman and Khalasi in N.F. Retiney.

THIS RECRUITMENT IS FOR 4 (FOUR) DIVISIONS OF N.F. RAILWAY I.E. TINSUKIA: LUMDING. ALIPURDUAR AND KATIHAR.

ALIPURDUAR AND KATIMAR.

Please read the entire notification carefully before filling up the application form.

WRITTEN TEST SHALL BE CONDUCTED ON SAME DAYS FOR ALL FOUR DIVISIONS MENTIONED BELOW, HENCE CANDIDATES MUST SEND APPLICATION TO ONE OF THE FOLLOWING DIVISIONS ONLY AS PER THEIR CHOICE.

In case a candidate applies to more than one division, his/her candidature is liable to be cancelled.

Special drive for filling up of SC/ST backlog vacancies (Total number :595)

Division	- Category of Post	Total number of		kup of ncice	Address for sending application
		vacanoles	SC	SY	1.
Katinar	Trackman Khalasi	132 2	67 1	65. 1	Divisional Railway Manager (Personnel) N.F. Railway, Katihar, Bihar, Pin-854105
Lumding	Trackman Khalasi	144 35	68 11	86 24	Divisional Rallway Manager (Personnel), N.F. Rallway, Lumding, Assam Pin-782447.
Alipurduar	Trackman Kholasi	130 12	37 6	93 6	Divisional Railway Manager (Personnel), N.F. Railway, Alipurduar, West Bengal, Phr-736123
Tinsukia	Trackman	140	57	63	Olvisional Railway Manager (Personnel) N.F. Railway, Tinsukia, Assam, Pin-788125
	Total	595	237	358	

reviation : 6C-Scheduled Caste, 8T-Scheduled Tribe

Abbreviation: 5C-Scheduled Caste, \$T-Scheduled Tribe.

Note: The number of vacancies given are provisional and may increase or decrease as perequirement of the Railway. This Railway will not be responsible for any loss suffered by the candidate due to reduction of vacancies.

The Administration reserves the right to hold separate, additional/supplementary or re-examination all or some of the candidates.

No application will be accepted at NF Railway Headquarters Office. Note: The number of vacano

tor all or some of the candidates.

No application will be accepted at NF Railway Headquarters Office.

2. Scheme for Recruitment
The recruitment process shall be in three stages:

(i) Objective type written examination (Preliminary Test)

(iii) Objective type written exam (Final Test)

(iii) Physical enciency test.

Successful candidates who have come through the two stage written test will be subjected to physical efficiency test to assess candidates, fitness for the post.

(However, the procedure is litable to change without any further notice)
The medium for these examinations shall be Hindl end/or English.

THE WRITTEN EXAMINATIONS AND PHYSICAL EFFICIENCY TEST SHALL BE HELD AT DIFFERENT PLACES WITHIN THE JURISDICTION OF NF RAILWAY ONLY.

2. Job Requirements: The post of Trackman is basically meant for the maintenance of Railway Track. The job entails lifting of heavy rails and working with spade; sickle, beater steel, bar-crow, rake ballast and other P. Way tools for the upkeep of Track, Bridges and other track fixtures.

The posting of the Trackman will be in the remote areas of Divisions. The nature of job is endurus and requires a high level of physical fitness for efficient discharge of duties.

Similar requirements of physical fitness and job conditions are also applicable in case of Khalasis.

4. Pay Scale: R. 2610-60-3150-65-3540/- plus usual allowances as per the prevailing rates for Res. 2550-65-2660-50-3200/- plus usual allowances as per the prevailing rates for

Packman, Rs. 2550-65-2560-60-3200/- plus usual allowances as per the prevailing rates for Khalasi.

Minimum Academic quantitioners:

Class VIII pass from recognized educational institution.

(Submission of bogus School Certificate will disquality the candidate)

8. Age as on 01,09,2001

SC/ST: 18 to 38 years.

SC/ST: 18 to 38 years.

For Serving Railway Employee: (Who have put in 3 years continuous service including Casual Labour and Substitutes).

(Who have put in a years commons solved and the put in a years of the property of the put in a years of the put in a year of the year o 7. Physical Standard:

The candidate must possess sound bodily health and physical fitness to do hard work as indicated in "job requirement", anywhere and at any time throughout the year. The physical efficiency test may inter alia include lifting weight of 40 kg, and ability to run with the weight for a distance of 100 mts within prescribed qualifying time.

8. Modical Standard:

8. Modical Standard:
Candidates selected in order of merit and as per existing reservation rules, will be put through detailed medical examination to assess their fitness.

9. Eye Sight: B-1 (with or without glasses) for Trackman und Khalasi.

10. Place of poeting: They can be posted within the jurisdiction of the divisions of N.F. Raflway.

11. Payment of examination fee/poetal expenses:

Examination Fees:
For SC/ST candidates: Rs. 10.00 (only postal charges)

11. Payment or examination resignates expensive.

Examination Foes:

For SCST candidates: Rs. 10.00 (only postal charges)

12. Mode of Payment: Crossed Indian Postal Ordar(s) drawn in twour of FA&CAO/N.F Railfway. The postal orders should be payable at Quiwahati. Candidates must write their name, full address on the place provided in the Postal Order(s). The date of issue of Postal Order(s) must not be prior to the date of issue of this Employment Notice. Postal Orders without the seal from the Issuing post office will not be accepted and their candidature will be rejected. Payment in any other form will not be accepted and the application will be cummarily rejected.

The candidate should apply to the Divisional Reliway Manager (Personnel) of the Division acc other choice as per application format given at Annaxure-"A" on good quality plain paper

size.

2. All entries in the application form should be duty filled in bhrefblack ball point pen, in case any entry is not applicable for a candidate, "Not applicable" (NA) should be written against that column.

3. Full postal address of the candidate with pin code for communication with the name of the nearest failway Station and Permanent address must be given.

4. Candidates must sign in full (and not initial) in different places on the application form as indicated therein and not merely write their names in block capital letters in signature column.

The style and language (English or Hind) of signature on the upper portion of Admit Card, Answer

Cop N.o.y Sheet, Photographs and in different places of the application form must be the same. THIS SHOULD BE NOTED VERY CAREFULLY. Any variation may disqualify the candidate. Applications should be

BE NOTED VEHT CAREFULLY, Any variation may disquality the cancertate Applications around be sent by ordinary post ONLY.

5. The last date and time of receipt of application is 20,11,2001 (5.00 p.m.) and it will not be extended on any account Applications received after the closing date and time will be surremarty.

rejected.

6. Application should be filled in by the candidate in his or her own handwriting only.

7. If more than one application is received in one envelop all the applications will be rejected.

8. Candidates who are working in any government department or public sector undertaking should send their application through their department and they should also submit "no objection certificat alongwith the application.

9. Envelop containing the application and its enclosure should be addressed to the Divisional Ratilway Manager (Personnel) of the concerned division according to the choice of the candidates supersectibing the words "Application in response to Employment Notice No. NFR-2/2001 (Special Recruitment Orivo for SC/ST)" on the top left side of the envelop.

10. Enclosures:

The following enclosures should be properly stapled/stitched along with the application.

A) Copies of certificates in regards to academic qualification, proof of age, caste, mark sheet must be attested by any of the following authorities and enclosed along with application. Particulars prints on the back of the mark sheet/certificates should also be photocopied invariably.

(1) Members of Parliament or Members of Legislative Assembly.

(2) Gazetied Officers of Central or State Government.

(3) Tahasildars or Nayab/Dy. Tahasildars authorised to exercise Magistrate Powers.

(4) Principals or Head Masters of all recognized Educational Institutions.

B) Three recent passe port size photographs of the applicant with full signature on the front of the photographs, one of which should be pasted in the space provided in the application form and the other two stapled/stitched firmly with all enclosures.

C) SC and ST candidates must attach caste certificates in prescribed formet issued by the competent authority. (Format of certificate for SC/ST is given at Annexure-B)

competent authority. (Format of certificate for SC/ST is given at Annexure-B)

14. Notes:

(A) Necessary certificates/testimonials/documents must be in English or Hind. If it is not so, the exact translation of the same typed in English/Hindi and attested by any of the authorities mentioned at - 13.10 (A) above should be produced.

(B) A candidate who submits any lorged certificate for securing aligibility shall be Eable not only for rejection of his candidature for this particular recruitment but he will be debarred from appearing in any examination conducted by any zonal railways/Railway Recruitment Boards and will also be fable for logal action.

(C) Candidates' final appointment will be made based on verification of the Caste Cartificate etc.

(D) The decision of the Divisional Railway Manager (Personnel) of the divisions in all matters relating to eligibility of candidates, silotment of examination centres and any other mater related to this recruitment shall be final and binding on the candidates and no enquiry or correspondence will be entertained in this connection.

(E) N.F. Railway shall intimate only to those found eligible to appear in the written test and subsequent stages of selection. If does not undertake any responsibility for sending reply to the candidates not selected or not called for written/physical efficiency test fac.

(F) N.F. Railway is not responsible for any postal delay and wrong delivery etc.

(G) The number of vacancies shown in this employment notice is provisional and may increase or decrease according to exigencies.

(G) The number of vacancies shown in this employment notice is provisional and may increase or decrease according to exigencies.

(H) Candidates trying to use unfair means or canvessing in any form will be disqualified and their candidature will be cancelled without any notice.

(f) Impersonation or misbahaviour in the examination hall will render the candidate disqualified (J) Railway Administration reserves the right to hold any re-examination or additional examinations? hypical afficiency testiniterview.

(K) For any legal action arising out of this employment notice the jurisdiction shall be CAT/Guwahationly.

only. (L) Do not buy the form from any person or agency as nobody has been authorised to sell forms.

and will not be held for any p	Oy. C	hief Per	sonal C	Mice	r (Ga	2) & (ontro	ller o	l Rec	ruitm	tent
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6. Nearest Rail

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ANNEXURE-A

APPLICATION FORMAT

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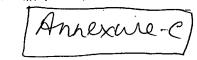
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FORM OF SCHEDULED CASTE/SCHEDULED TRIBE CERTIFICATE

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رو ANNEXURE

INSTRUCTIONS FOR PHYSICAL EFFICIENCY TEST AND VERIFICATION OF CERTIFICATES

- Physical Efficiency Test is scheduled to be held on 19.01.2005. You should report to Divisional Personnel Officer of Division for which you have applied in date and time mentioned in the call letter.
- Verification of certificates is scheduled to be done from 17.01 2005 to 21.01 2005 in the office of the Divisional Personnel Officer. You should produce Original Certificate of Date of Birth, verification. If you fail to bring Original Certificates for verification within the prescribed period, your candidature is liable for cancellation.
- > The norms for Physical Efficiency Test are given below: -

Male candidates

- Should be able to lift and carry 35 Kg. of weight for a distance of 100 meter in 2 minutes in one chance without butting the weight down and
- Should be able to run for a distance of 1500 meter in 7 minutes in one chance

Female Candidates

- 1. Should be able to lift and carry 20 Kg, of weight for a distance of 100 meter in 2 minutes in one chance without putting the weight down and
- 2. Should be able to run for a distance of 400 meter in 4 minutes in one chance
- > No marks are awarded for the Physical Efficiency Test. However candidate should qualify in the test for final selection.
- > Request for changing the venue & date of test will not be entertained.
- > The results of the Physical Efficiency Test will be displayed on the same day of test.

Date: 16-12-2004

Certified to be fore Copy Sr. Personnel Officer/Rectt. NF Railway, Maligaon, Guwahati

জানুৱাৰীৰ ভিতৰত জনাবলৈ উচ্চতন ৰাজ্যৰ বাহিৰৰ অন্য কোনো কাৰাগাৰলৈ **খ্যনান্তৰ কৰিব পাৰি নেকি নেই বিষয়ে তিনি** गायानरः निर्फ्न निष्ट् ि वि घटिक। THE PARTY PARTY IN THE PARTY AND THE PARTY AND THE PARTY PAR

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Amexice - D



উত্তৰ পূব সীমান্ত ্বি গু

পিন-৭৮১০১১

নিম্নোক্ত প্ৰাৰ্থীসকল ট্ৰেকমেন/খালাচী পদৰ বাবে ২১.১১.০৪ ত অনুষ্ঠিত চূড়ান্ত লিখিত পৰীক্ষাত সাময়িন ৫৯৫ অনুসূচীত জাতি/জনজাতি ঘাটি নিয়োগৰ বাবে ২১.১১.০৪ ড অনুষ্ঠিত লিখিত পৰীক্ষাৰ ফলাফল

আগবঢ়াৰ লাগিব। প্ৰাৰ্থীসকললৈ পৰীক্ষাৰ আহুন পত্ৰ প্ৰেৰণ কৰি থকা হৈছে। প্ৰাৰ্থীসকলক সাহায্য প্ৰদানাৰ্থে গুৱাহাটীত ফোন নং ০৩৬১-২৫৭২০৯১ যে ডিনিচকীয়া-অনুসূচীত জাতি	সক্ষযতাৰ পৰীক্ষা অনুষ্ঠিত হ'ব
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To, The Chief Personnel Officer. N.F.Railway, Maligaon.

Sir,

Sub.: Medical Sickness Report.

Most respectfully, I beg to state the following few lines in favour of your kind consideration and sympethical order please.

That sir, being a candidate of back log post I was called to appear for a physical efficiency test on 19-01-2005 at DRM (P) / LMG office against EN No.-NFR-2/2001 of Group-'D'/Trackman post. My Roll No. is 21708766 (Photocopy of Admit card is enclosed).

That Sir, I have reported to DRM (P) / LMG on 19-01-2005 and submitted my original certificate. I appeared in Physical Efficiency Test on 19-01-2005 to lift and carry 35 Kg. weight for a distance of 100 meter within 2 minutes in one chance. But Sir, I could not able to attend in the 1500 meter run conducted on 20-01-2005 due to pain of both knees. At Lumding I was under treatment of Dr.Daimari, Sr.DMO Lumding Railway Hospital. (Prescription and Medical certificate enclosed).

That Sir, I was suffering from pain in both knees for injury w.e.f. 14-01-2005 and I am under treatment of Dr.D, K.Ghosh, Sr.DMO/Central Hospital, Maligaon, who advised me for 30 days rest. But Sir, with my knee pain I attended in the physical test held on 19-01-2005 and present I am under treatment of Dr.D.K.Ghosh, Sr.DMO/Orthopaedics, Central Hospital, Maligaon.

In this connection Medical certificate issued by Medical Director, Central Hospital, Maligaon is enclosed for your kind perusal please.

In view of above circumstances, I beg to request you to kindly allow me to appear in the 1500 mtr. run test when I will be declared fit by Doctor and for this act of your kindness I shall remain ever grateful to you.

Thanking you,

Encl.:

1) Prescription and Medical certificate.

2) Call Letter.

Dated: 24-01-2005

Yours faithfully,

supak Das

Rupak Das

C/o Sri H.K.Das

Rly. Qr.No.92/A, East Gotanagar

P.O.-Maligaon, Guwahati-11.

N.F.RAILWAY

Office of the Medical Director Central Hospital, Maligaon.

No. H/17/9 (Nice)/ Certificate

This is to certify that Sri Rupak Das son of Sri Hirendra Kr. Das 33yrs. has been under my treatment in the Orthopaedics OPD of Central Hospital N.F.Railway Maligaon for injury to his both knees.

He is recommended rest from 18-01-2005 for 30 days along with medicines and physiotherapy.

Counter Signature of Medical Director

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Je brund oilos

Dr. D.K.Ghose MS Orthopaedic Sr. DMO/Central Hospital, Maligaon-11.

and the graduate of the

M.B.B.S. MS ORTH (A ▼ EX SR. RESIDENT (C. GI-TOSE JIM2) Regd.No.; (63689(AMC) EURGIFON ORTHOPAEDICS AIMS AN ORTHOPAEDICS ASSOCIATIO RNATIONAL	LI /I BA 'ANTOL	Ø: 2571299 (R)
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Pr. T. Paimari M. S. (Syrgery) Lumding Rly Phone : 445

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P. Phone: 63627 (R)

Date 20/1/05

This is to centify that

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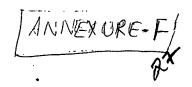
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du services

/J&



To, The Senior D.P.O. Lumding.

Sir,

Sub.: Medical Sickness Report.

Most respectfully, I beg to state the following few lines in favour of your kind consideration and sympethical order please.

That sir, being a candidate of back log post I was called to appear for a physical efficiency test on 19/01/2005 at DRM (P) / LMG office against EN NO.-NFR-2/2001 of GROUP-'D'/Trackman post .My Roll No. is 21708766 (Photocopy of Admit card is enclosed) ---

That Sir, I have reported to DRM (P) / LMG on 19-01-2005 and submitted by original certificate. I appeared in Physical Efficiency Test on 19-01-2005 to lift and carry 35 Kg. weight for a distance of 100 meter within 2 minutes in one chance. But Sir, I could not able to attend in the 1500 meter run conducted on 20-01-2005 due to pain of both knees. At Lumding I was under treatment of Dr.Daimari, Sr.DMO Lumding Railway Hospital. (Prescription and medical certificate enclosed).

That Sir, I was suffering from pain in both knees for injury w.e.f. 14-01-2005 and I am under treatment of D.K.Ghosh, Sr.DMO/Central Hospital, Maligaon, who advised me for 30 days rest. But Sir, with my knee pain I attened in the physical test held on 19-01-2005 and came out successful in this test under noon 1. I was, under treatment of Dr. D.K. Ghosh, Sr.DMO/Orthopaedics, Central Hospital, Maligaon.

In this connection Medical certificate issued by Medical Director, Central Hospital, Maligaon is enclosed for your kind perusal please.

In view of above circumstances, I beg to request you to kindly allow me to appear in the 1500 mtr.run test now as I am declared fit by Doctor and for this act of your kindness I shall remain ever grateful to you.

Thanking you,

Encl.:

1.Prescription and Medical certificate.

2. Call Letter

3. Fitness Certificate.

Dated: 29.03.2005.

Yours faithfully,

Rupak Das

C/o Sri H.K.Das

Rly.Qr.No.92/A, East Gotanágar P.O.- Maligaon, Guwahati-11

Copy to The C.P.O. Maligaon, N.F. Rly.

N.F.RAILWAY

Office of the Medical Director Central Hospital, Maligaon.

No. 11/17/9 (Mise) Certificate

This is to certify that Sri Rupak Das son of Sri Hirendra Kr. Das 33yrs. has been under my treatment in the Orthopaedics OPD of Central Hospital N.F.Railway Maligaon for injury to his both knees.

He is recommended rest from 18-01-2005 for 30 days along with medicines and physiotherapy.

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Counter Signature of Medical Director

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Dr. D.K.Ghose MS Orthopaedic Sr. DMO/Central Hospital, Maligaon-11.

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